Annexure-7

Name of the corporate debtor: KAPICO MOTORS INDIA PRIVATE LIMITED | Date of commencement of liquidation: 28.04.2022 List of stakeholders as on: 04.06.2022

List of other stakeholders, if any (other than financial creditors and operational creditors) (Amount in $\mathfrak T$)

Amount	

SI.	Name of	Category of stakeholder	Identificatio n	Details of claim			Details of claim admitted					Amount of	Amoun t	Amoun	Amount of	Remarks
Ne	stakeholde r	s (preference	No.	received								contingen t	of any	t of	claim under	, if any
ļ.		shareholder s / equity		Date of	Amoun	Amount	Natur	Amount	Whether	Amount	% share	claim	mutual	claim	verificatio n	1 1
		shareholder s / partners		receip	t	of claim	e of	covered by	lien /	covered by	in total		dues,	rejecte		1 1
		/ others)		t	claimed	admitte d	claim	lien or	attachmen t	guarante e	amount of		that may	ď		1 1
								attachmen t	removed?		claims		be set			1 1
								pending	(Yes/No)		admitted		off			1 1
								disposal								1 1
	NIL															
		The state of the s														